

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building 36, Janpath, New Delhi- 110001

Ph: 23753942, Fax-23753923

Petition No. 105/TT/2020

Date: 2.11.2020

To

Shri S.S. Raju
Senior General Manager (Commercial),
Power Grid Corporation of India
Limited, Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Sub: Approval under regulation-86 of CERC (Conduct of Business) Regulations'1999 and CERC (Terms and Conditions of Tariff) Regulations '2014 for determination of Transmission Tariff from DOCOs to 31.03.2019 for **Asset I:** LILO of Agra-Bharatpur 220 kV S/c Line at Agra (POWERGRID) S/s alongwith line bays, **Asset II:** 1X315 MVA 400/220 kV ICT (Shifted from Ballabgarh S/s) alongwith ICT bays at Agra (POWERGRID) Substation, **Asset-III:** 01X 315 MVA, 400/220 kV ICT along with associated bays at Kaithal sub-station (Spare ICT from Ballabgarh), **Asset-IV:** 02 nos 220 kV bays at Kaithal S/s under Northern Region system Strengthening Scheme XXXIV in Northern Region.

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 16.11.2020:-

- a) Asset and year wise initial spares discharge statement for Asset-I, Asset-II, Asset-III and Asset-IV.
- b) Detailed IDC computation statement for Asset-IV.
- c) Clarification regarding the mismatch of details of Asset-I mentioned in subject of the petition and the table submitted in the scope of work.
- d) Auditor certificate of Asset-IV along with the corresponding forms.
- e) Total cost claimed for Asset-1 is not matching with the cost in the Auditor

certificate. Please clarify.

f) Details of de-cap and re-cap of assets under Rihand Transmission System.

g) Revised tariff forms as applicable.

2. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

Sd/-
(Kamal Kishor)
Assistant Chief (Legal)